

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 175 OF 2016**

**Dated: 16<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**M/s Vedanta Ltd.**

**... Appellant(s)**

**Vs.**

**Odisha Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. G. Umapathy  
Ms. Anshu Malik for R-1

Mr. R. K. Mehta  
Ms. Himanshi Andley for R-2, 4 & 6

Mr. Karun P. for R-6

**ORDER**

Learned counsel for the appellant states that he will be taking steps to file rejoinder within one week.

List the matter on **22.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**